श्री बहुत ज्यादा खर्चा आया और इस बारे में संतोष नहीं रहने की वजह से अभी तक उनका फाइनल सेट्लमेन्ट नहीं हो पा रहा है ।

श्री कृष्ण चंद्र पंत : इसकी सूचना इस वक्त मेरे पास नहीं है ।

SHRI M. P. BHARGAVA: May I know, Sir, from the hon. Minister whether any information has been sought for from the Ministry of Works, Housing and Supply as to in how many cases they are employing private architects and private contractors for building their buildings, and in how many cases they are utilising the services of the School of Town Planning and Architecture, and the National Buildings Construction Corporation?

SHRI K. C. PANT: Sir, the public sector undertakings are autonomous undertakings, and decisions regarding the selection of construction agencies for their works, etc. are taken by their Boards of Management. What the Government does is to bring to their notice the facilities available through public sector agencies like the National Buildings Construction Corporation, the C.P.W.D. and the School of Town Planning and Architecture.

SHRI B. K. P. SINHA: May I know, Sir, if the National Buildings Construction Corporation is competing with other contractors on competitive terms, or is it Government policy to award contracts to them even if the terms offered by them are not competitive? If so, what margin of preference should be shown to them according to Government?

SHRI K. C. PANT: Comparative costs and judgment on technical capacity are the two main considerations.

MR. CHAIRMAN: Next Question.

*105. [*The questioner (Shri K. Sundaram) was absent. For answer,* vide *col.* 2060 infra.]

*274. [*The questioner (Shri R. K. Bhuwalka) was absent. For answer,* vide *cols.* 2061-2062 infra.]

मंगला बांध के कारण पानी की उपलब्धि

*275. **श्री सुन्दर सिंह भंडारी :** क्या सिंचाई तथा विद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) मंगला बांध के न जाने के कारण जनवरी, 1968 में भारत को कितने अधिक पानी की उपलब्धि हुई;

(ख) इस अतिरिक्त पानी का वितरण विभिन्न प्रदेशों में किस आधार पर किया गया और प्रत्येक को कितना जल उपलब्ध हुआ; और

(ग) भविष्य में इस प्रकार अतिरिक्त जल कब प्राप्त होने की संभावना है ?

†[WATER AVAILABLE ON ACCOUNT OF MANGLE DAM

*275. SHRI SUNDAR SINGH BHANDARI: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the extent of additional water received by India in January, 1968 as a result of the construction of the Mangla Dam;

(b) the basis on which the additional water was distributed to various regions and the extent of water that was made available to each of these regions; and

(c) when such additional water is likely to be available in future?]

सिंचाई तथा विद्युत् मंत्रालय में उपमंत्री (प्रो० सिद्धेश्वर प्रसाद) : (क) से (ग) विवरण सभा पटल पर रखा जाता है ।

†[ ] English translation.

विवरण

मंगला बांध के निर्माण के परिणामस्वरूप भारत को जनवरी, 1968 में 'फिरोजपुर पर व्यास के भाग' के 12 प्रतिशत के बराबर अतिरिक्त पानी मिला, जो कि 52,000 एकड़ फुट था।

सम्बद्ध राज्यों के प्रतिनिधियों के साथ नवम्बर, 1967 में हुई एक अन्तर्राज्यीय बैठक में यह फैसला किया गया था कि 'फिरोज-पुर पर व्यास के भाग' की प्रतिशतता के अनुसार विभिन्न राज्यों को निम्नलिखित रूप से अतिरिक्त पानी मिलेगा:—

राज्य	अवधि	
	21-11-67 से 31-12-67	1-1-68 से 31-3-68
	व्यास के भाग की प्रतिशतता	
जम्मू व काश्मीर	0.3	0.5
राजस्थान	3.1	4.9
पंजाब (हरियाणा समेत)	4.1	6.6
कुल	7.5	12.0

उपर्युक्त बटवारे का आधार सम्बद्ध राज्यों मे 1955 में हुआ समझौता और राजस्थान द्वारा पिछले वर्षों में पानी का अपूर्ण प्रयोग है। जम्मू व काश्मीर का भाग अतिरिक्त सप्लाई का 4.10 प्रतिशत है और शेष अतिरिक्त सप्लाई पंजाब-हरियाणा और राजस्थान में 57 और 44 के अनुपात में बांटी जायेगी, जिसको धीरे धीरे कम करके 47 और 53 के अनुपात में ला दिया जाएगा। पंजाब और हरियाणा के बीच वर्तमान भाखड़ा सिंचाई क्षेत्रों के आधार पर एक अस्थाई रूप से बंटवारा किया गया था।

जनवरी 1968 में जिस प्रतिशतता के आधार पर अतिरिक्त सप्लाई मिली थी वह 31-3-1968 तक भी मिलती रहेगी। चूंकि मंगला बांध से पानी की सप्लाई केवल 11 से 30 सितम्बर, तथा रबी की ऋतु में ही मिलती है, इसलिए अगली अतिरिक्त सप्लाई 11 सितम्बर, 1968 से 31 मार्च, 1969 तक ही मिलेगी, जो कि भारत तथा पाकिस्तान के सिन्धु जल आयुक्तों के बीच अगले कुछ महीनों में होने वाली स्थायी सिंधु आयोग की बैठकों में विचार विमर्श के बाद पहुंचे समझौते के आधार पर होगी।

†[THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD): (a) to (c) A statement is laid on the Table of the House.

STATEMENT

The additional water received by India in January, 1968 as a result of the construction of the Mangla Dam equalled 12 per cent of the 'Beas Component at Ferozepore', and this came to 52,000 acre feet.

In an inter-State meeting with the representatives of the concerned States held in November 1967, it was decided that, in terms of the percentage of the 'Beas Component at Ferozepore', the additional supplies available to the various States would be as follows:—

State	Period	
	21.11.67 to 31.12.67	1.1.68 to 31.3.68
	Percentage of Beas Component	
Jammu and Kashmir .	0·3	0·5
Rajasthan . .	3·1	4·9
Punjab (including Haryana) . .	4·1	6·6
TOTAL .	7·5	12·0

†[ ] English translation.

The basis for the above division is the agreement between the concerned States, in 1955, and incomplete use by Rajasthan in earlier years. Jammu and Kashmir's share is 4.10 per cent of the additional supply and the balance is shared between Punjab-Haryana and Rajasthan in the ratio of 57:43 to be reduced gradually to the ultimate 47:53. As between Punjab and Haryana a tentative division was made on the basis of the existing Bhakra irrigation areas.

Additional supply on the same percentage basis as in January 1968 will continue to be available up to 31st March, 1968. As the Mangla Dam supplies are to be made available only during September 11-30 and the *rabi* season, the additional supply would next be available only during September 11, 1968, March 31, 1969 and according to such basis as may be agreed upon between the Commissioner for Indus Waters, Government of India, and the Pakistan Commissioner for Indus Waters, after negotiation during meetings of the Permanent Indus Commission, to be held during the next few months.]

श्री सुन्दर सिंह भण्डारी : श्रीमन्, मंगला ांध के साथ-पाकिस्तान को लिक कैंनाल्स भी नानी थीं, तो क्या सरकार को इस बात की जानकारी हो गई है कि मंगला बांध का काम पूरा होने के साथ साथ लिक कैंनाल्स का काम भी पूरा हो गया है और अगर वह लिक कैंनाल्स का काम पूरा नहीं हुआ है तो जो मंगला ांध के बन जाने के कारण हमको अधिक पानी मिलना चाहिये था वह लिक कैंनाल्स के पूरा न होने के ावजूद भी हमको अधिक पानी मिल गया है क्या ?

DR. K. L. RAO: No, Sir, we are following strictly the Indus Waters Treaty. This year, after the Mangla Dam has been completed, as a result of the Agreement between Pakistan and India on the river waters, 160,000 acre feet has been obtained as the additional amount of water due to the construction of the Mangla Dam— this year.

श्री सुन्दर सिंह भंडारी : मेरा निवेदन है कि फिर पाकिस्तान लिक कैंनाल्स नाये या न बनाये लेकिन वह कब तक पूरा करे ? 1970 तक पूरा करे या उसके बाद पूरा करे, इस सारी चीज का अवेलिबिलिटी आफ़ वाटर फ़ार इरिगेशन इस सवाल के साथ कोई रेलेवेन्स है या नहीं है ?

DR. K. L. RAO: No, Sir, under Phase II the amount of water that would be released till 1970 will be regulated by the construction of link canals. So far, I am glad to say, most of the link canals have been completed; there is only one link canal which is under final construction. In any case in two years we are going to get the full amount, and I am sure next year we will get far more than what we are receiving this year.

MR. CHAIRMAN: Next question.

LONG TERM CONTRACTS FOR PURCHASE OF FERTILISERS

*276. SARDAR RAM SINGH:
SHRI S. S. MARISWAY:
SHRI N. SRI RAMA REDDY: †

Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) Whether Government propose to enter into long-term contracts for the purchase of fertilisers with a view to taking full advantage of the recent crash in the world fertiliser markets; and

(b) If so, when these contracts are likely to be finalised and whether these contracts would be through negotiations with fertiliser manufacturers or by issuing global tenders?

---

†The question was actually asked on the floor of the House by Shri N. Sri Rama Reddy.